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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 105/97 /199

Smt. Kamlesh Sharma Versus UOI & Ors.

Date of Order	Orders
21.3.1997	<p>Mr. Shiv Kumar, counsel for the applicant</p> <p style="text-align: center;">This OA may be listed for admission on 22.4.1997.</p> <p style="text-align: right;"> (RATAN PRAKASH) MEMBER (J)</p>
22.4.97	<p>Mr. Shiv Kumar, Counsel for the the applicant</p> <p>The learned counsel for the applicant seeks permission to withdraw the OA. The OA is dismissed as withdrawn.</p> <p style="text-align: center;"> (RATAN PRAKASH) Judicial Member</p> <p style="text-align: right;"> (O. P. SHARMA) Administrative Member</p>

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